(d) if so, the details of the terms of reference of the committee?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) No Sir.

(b) to (d) Does not arise.

Provision of identity card for farmers

2896. SHRI A. VIJAYAKUMAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether there is any proposal to provide identity card to farmers at par with other professions;

(b) if so, the details thereof; and

(c) if not, whether there is any other measure to identify farmers and recognise their service?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (c) Farmers availing different services/ benefits are verified under individual schemes/programs such as Pradhan Mantri Fasal Bima Yojana (PMFBY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), Soil Health Card (SHC) etc., however, providing identity card to farmers at par with other professions is not under consideration.

MSP or FRP for Rajasthan-specific crops

2897. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether any proposal to bring Rajasthan-specific crops, such as cluster bean, moth, cowpea, cumin, coriander, garlic, isabgol, castor, aloevera and mehandi, within the ambit of Minimum Support Price (MSP) or Fair Remunerative Price (FRP) is under consideration of the Central Government;

(b) if so, the details thereof;

(c) whether Government of Rajasthan has requested to bring any crops within the ambit of MSP or FRP;

(d) if so, the details thereof;